THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/3346 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Pranjal Das,

District & Sessions Judge,

Jorhat.

9cd Dated Guwahati the 23 May, 2025.

Sub:

Restricted holiday as well as Casual leave.

Ref:-

Letter No. JJA/4949/2025 dated 21.05.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for restricted holiday on 26.05.2025 as well as casual leave on 27.05.2025, along with station leave permission from the morning of 23.05.2025 till the morning of 28.05.2025, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/3347/A, dated , 23-05-2025

Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR(VIGILANCE